

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 280 of 2013**

**Dated : 10<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s RDM Care (India) Pvt. Ltd. .... Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Rajiv Yadav**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1**

**ORDER**

The Learned Counsel for the State Commission seeks some more time to file its submissions. Accordingly, he is directed to file the written submissions on or before 24.1.2014 after serving copy on the other side.

Post the matter for hearing on **4.2.2014**

**(Justice Surendra Kumar)  
Technical Member**  
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**(Rakesh Nath)  
Technical Member**